

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1745  
ANSWERED ON:30.11.2009  
DEATH OF WORKERS UNDER NREGS  
Jindal Shri Naveen

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received reports regarding the death of workers on National Rural Employment Guarantee Scheme (NREGS) during each of the last three years;
- (b) if so, the details thereof; State-wise;
- (c) whether any compensation has been paid to the families of the deceased workers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to (e): As per the information available in this Ministry, one death case of the job card holder viz. Mrityunjoy Ruidas of Tarakeshwar Block in Hoogly District of West Bengal has been reported. In addition, two death cases have been reported in Burdwan district of West Bengal during the current year. In Chhattisgarh, one death case of NREGA worker has been reported in 2006-07, 10 cases in 2007-08, 12 cases in 2008-09 and 10 cases in 2009-10 (upto October, 2009).In Karnataka, one case of death of NREGA worker has been reported in 2006-07,one case in 2007-08 and 3 cases in 2008-09. No death case has been reported by the Government of Arunachal Pradesh and UT Administration of Andaman & Nicobar Islands.The State Governments have paid compensation to each of the legal heirs of the deceased workers.Complete information in this regard is being collected from all the State Governments and UT Administrations.